Annexure 7

Name of the Corporate debtor: Vetshield International Private Limited Date of commencement of CIRP: 5th February 2025 List of creditors as on: 17th September 2025

	List of Operational creditors (Government Dues)														
	Name of Creditor	Details of claim received		Details of claim admitted						Amount					
Sr		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	covered by	by guarant	Whethe related	wvoting share in CoC		of dues,	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
1 Depa	partment of GST, Maharashtra	12-06-2025	72,24,95,556.00	72,24,95,556.00	Tax Dues, Interest & Penalty	NIL	NIL	No	NIL	NIL	NIL	-		The said claim was received after the due date prescribed under Regulation 12 of the CIRP Regulations Adjudicating Authority vide order dated August 11, 2025, in IA(I.B.C)/3603(MB)2025 allowed for condonation of delay of the said claim.	
2									-	-					
3									-	-	-				
	Total		722495556.00	72,24,95,556.00								0	-		

Sd/CA Kshittz Gupta
Interim Resolution Professional of Vetshield International
Private Limited
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